

ITEM NO.25

Virtual Court 1

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 10983/2020

FICUS PAX PRIVATE LIMITED

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 15-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Ms. Indira Jaising, Sr. Adv.  
Mr. Anand Grover, Sr. Adv.  
Ms. Gayatri Singh, Sr. Adv.  
Mr. Sunil Fernandes, AOR  
Ms. Nupur Kumar, Adv.

Mr. Sanjay Singhvi, Adv.  
Mr. Jawahar Raja, Adv.  
Mr. Rakesh Shukla, Adv.  
Mr. Jeetender Gupta, AOR

For Respondent(s) Mr. Tushar Mehta, SG  
Ms. Sumita Hazarika, AOR  
Mr. Sunil Fernandes, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice returnable next week.

(GEETA AHUJA)  
COURT MASTER (SH)

(ANAND PRAKASH)  
BRANCH OFFICER